

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1530
ANSWERED ON 24TH NOVEMBER 2016

CONSTRUCTION OF UNDERPASS ON NH

1530. SHRI BHARTRUHARI MAHTAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the rules/norms/guidelines delineated by the Government for construction of underpass on National Highways (NHs) across the country;
- (b) whether the Government has relaxed such rules/norms/guidelines for construction of underpass on NHs across the country during each of the last three years and the current year, if so, the details thereof, NH-wise and State/UT-wise and the reasons therefor;
- (c) whether the Government has received requests/representations to construct an underpass at Sikharpur Square, Cuttack on NH-5 during the said period;
- (d) if so, the details thereof along with the action taken/being taken by the Government on such requests/representations so far; and
- (e) the other steps taken/being taken by the Government in this direction?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b) The necessity of provision of underpasses on National Highways is governed by the rules/norms/guidelines published by Indian Road Congress. Depending on the site condition and the local constraints, locations of the underpasses are decided, subject to technical feasibility.

(c) to (e) Yes Madam, a request for construction underpass at Sikharpur Square, Cuttack on NH-5, was received by the Government, however, the same was not acceded to.
